

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 108 of 2023 (SZ)

with

ORIGINAL APPLICATION No. 176 of 2023 (SZ)

IN THE MATTER OF:

Vaspari Lingaiah,
Telangana & Others

....

Applicant(s)

Versus

State of Telangana,
rep by its Chief Secretary,
Telangana & Others

....

Respondent(s)

With

Ravula Viswaroopa Reddy,
Telangana & Others

....

Applicant(s)

Versus

Union of India,
rep by its Secretary,
New Delhi & Others

....

Respondent(s)

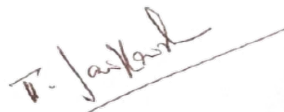
REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R3 & R2)

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Place: Hyderabad.

Date: 10-12-2024.



COUNSEL FOR RESPONDENT Nos.3 & 2

**REPORT DATED 10-12-2024 OF TELANGANA POLLUTION CONTROL BOARD
IN OA No.108 OF 2023 FILED BY SRI VASPARI LINGAIAH, S/O. VASPARI
LACHAIAH & OTHERS OF ANTHAMMAGUDEM VILLAGE, JIBLAKPALLY
MANDAL, YADADRI-BHUVANAGIRI DISTRICT.**

It is to submit that, Sri Vaspari Lingaiah & others of Anthammagudem Village, Jublakpalli Mandal, Yadadri-Bhuvanagiri District have filed an OA No. 108 of 2023 before the Hon'ble NGT, Chennai praying the Hon'ble Court for compensation from the private respondents (M/s.Shree Jaya Laboratories (P) Ltd., and M/s. Vineet Laboratories (P) Ltd), for prosecution of private respondents and for appointing Joint Committee consisting of CPCB, IICT, Hyderabad, ICAR, Delhi or any Agriculture Research Institute to assess the reasons and quantum of loss caused to the Applicants and also for suggesting restoration measures.

Earlier, the Respondent Board has filed a report dt. 23.09.2024 before Hon'ble NGT stating that the respondent Board has levied Environmental Compensation on the Respondent industries i.e., M/s. Shree Jaya Laboratories (P) Ltd. and M/s. Vineet Laboratories Ltd.,.

Now, it is to submit that, in response to the directions issued by the Board imposing levy of Environmental Compensation, the industries have made payment of Environmental Compensation.

The details of the EC imposed and payment made by the industries are submitted below:-

S. No	Name and address of the industry	Environmental Compensation (EC) levied (Rs)	Payment details.
1.	M/s. Shree Jaya Laboratories (P) Ltd., Sy. No. 299 & 299/AA, Malkapur (V), Choutuppal (M), Yadadri Bhuvanagiri District.	Rs. 26,80,000/-	Paid an amount of Rs. 6,00,000/- on 26.09.2024, Rs.20,80,000/- on 02.12.2024. i.e.,100% of EC paid.

S. No	Name and address of the industry	Environmental Compensation (EC) levied (Rs)	Payment details.
2.	M/s. Vineet Laboratories Ltd. (Formerly M/s. Ortin Laboratories Ltd.) is located at Sy. No. 300, Malkapur (V), Choutuppal (M), Yadadri Bhuvanagiri District	Rs. 26,80,000/-	Paid an amount of Rs.10,00,000/- on 08.10.2024, Rs. 16,80,000/- on 10.12.2024. i.e., 100% of EC paid.

It is to submit that, the Respondent Board, Telangana Pollution Control Board shall adhere to the directions issued by the Hon'ble Tribunal.

Place: Nalgonda

Date: 10-12-2024.


ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
Telangana Pollution Control Board
Regional Office, Nalgonda.